

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.04.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2541 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Punjab National Bank Vs. Rajaramsevak Multipurpose Cold Storage Pvt. Ltd.	Vishnu Jain
2.	I.A. No. 2566 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Kamlesh Keshavbhai Gondaliya Vs. IDBI Trusteeship Services Ltd. & Anr.	Arjun Sheth
3.	I.A. No. 2568 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Thoughtworks Technologies (India) Pvt. Ltd. Vs. Pharmarack Technologies Pvt. Ltd.	Rajdeep Panda
4.	I.A. No. 2569 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Deputy Commissioner of Commercial Taxes (Audit) - 1, Mangaluru Vs. Doshion Pvt. Ltd. & Anr.	Sandeep Huilgol
5.	I.A. No. 2570 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Pr. Commissioner of Income Tax, Central-I, Mumbai Vs. Gitanjali Gems Ltd. & Anr.	Pratham Sharma

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Assistant Registrar